

## *CRPF forms top officers' 'core group' to prevent incidents of suicide among its personnel*

NEW DELHI, Aug 20: The Central Reserve Police Force (CRPF) has constituted a 10-member 'core group' comprising its senior officers to work on preventing incidents of "self-harm" among its personnel, after the country's largest paramilitary force recorded 59 suicides in 2025 – the highest in the last five years.

Officials told PTI that the group will be headed by the CRPF Director General (DG) and will meet once a month to undertake a "detailed" review of such incidents.

According to sources who quoted official data that was reported by PTI early this month, the about 3.25 lakh personnel-strong CRPF recorded 59 suicides in 2025, the highest over the last five years, with staffers in the constabulary comprising more than 80 per cent of those who ended their lives.

In more than 77 per cent of cases, these deaths took place when the personnel were on duty, 202 cases out of a total of 262, while the rest occurred when they were on leave, the sources quoted data for the period between 2021-25.

The National Human Rights Commission (NHRC) on August 14 said it has taken suo motu cognisance of these reports and issued a notice to the Union Home Secretary and CRPF DG calling for a "detailed report" on the matter within two weeks.

Officials said the newly constituted core group will examine each self-harm case "objectively" and suggest required preventive, welfare, administrative and medical measures that can be deployed to prevent such cases in the future.

The group will also ensure timely intervention, ac-

countability and bolster preventive measures so that such incidents are not only reduced but completely stopped, they said.

Various dictionaries state that self-harm is as an act to deliberately harm oneself that may lead to fatal or non-fatal injuries. Experts say treatment is available.

Officials said it has been decided that the group will identify "common trends" and "recurring risk factors" observed during self-harm incidents and direct necessary "institutional interventions".

The reporting heads and supervisory officers will also present the analysis of incidents under their charge to the group, they said.

A senior commanding officer said issues like perpetual troop deployment, separation from family and work-life balance are some of the "root causes" that need to be confronted when

seeking solutions against suicides.

CRPF officials have said earlier that the paramilitary has initiated several measures to ensure the troops' good physical and mental health, and this process is ongoing.

It has been largely found that maximum suicide cases are linked to issues at home, which is coupled with the rigours of service and hard duties, the officials said.

The CRPF is the country's lead internal security force.

Officials state that at any given time about 95-97 per cent of CRPF's operational strength is on duty tackling terrorists and insurgents or rendering law-and-order duties.

While 59 personnel ended their lives in 2025, the numbers were 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021, the officials said. – PTI

# CRPF forms 'core group' of top officers to prevent suicides

NEW DELHI, Aug 20 (PTI)

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# NHRC Monitor calls for stronger plastic management in Kamrup



STAFF REPORTER

**GUWAHATI, Aug 20:** National Human Rights Commission (NHRC) Special Monitor Uma Kant on Thursday reviewed various rural development initiatives in Kamrup district and stressed the need for stronger plastic management and better upkeep of community assets.

Uma Kant, along with a team from the Panchayat & Rural Development Department, visited Kamrup and interacted with functionaries of Panchayati Raj Institutions and senior district officials. The team received a briefing on the district and the progress of various schemes being implemented by the Panchayat & Rural Development Department,

including flagship initiatives under the Assam State Rural Livelihoods Mission (ASRLM).

Appreciating the initiatives undertaken in the district, Uma Kant described the efforts as “attractive and promising” and called for continued efforts to further strengthen them.

He laid particular emphasis on effective plastic management and

implementation of the plastic ban, stating that Gram Panchayats have an important role to play in ensuring compliance. He also stressed the need for waste segregation at source, particularly the separation of dry and wet waste, and pointed to the scope for recycling plastic waste.

The NHRC Special Monitor also called for further improvement of Amrit Sarovar projects and urged officials to sensitise and guide local communities to ensure their proper upkeep and effective utilisation.

As part of the visit, the team visited the Boko Development Block Office, where it held a joint meeting with representatives of Gram Panchayats and the Anchalik Panchayat under the Boko Development Block.

The meeting was attended by Kamrup Zila Parishad president Nipan Bhuyan, Chief Executive Officer Siddhartha Goswami, the Vice-President of the Zila Parishad, Deputy Chief Executive Officers, members of Gram Panchayats and Anchalik Panchayats, Block Development Officers and other concerned officials.

## CRPF forms core group to review self-harm cases after a spate of suicides

**Mahender Singh Manral**

*New Delhi, August 20*

ALARMED BY the rise in suicides among its ranks, the Central Reserve Police Force (CRPF) has formed a high-level core group to conduct monthly reviews of such self-harm cases and strengthen institutional prevention measures.

This decision follows a meeting at the CRPF headquarters earlier this month, in which senior officers discussed the need for a structured mechanism to examine such incidents, identify recurring risk factors, and improve support systems.

Deaths by suicide among CRPF personnel touched a five-year high in 2025. As many as

59 such deaths were reported last year, according to official data. According to the data, 57 CRPF personnel died by suicide in 2021, 43 in 2022, 57 in 2023, 46 in 2024 and 59 in 2025. Nineteen such deaths were reported till May 30 this year.

The figures from 2021 to May 2026 also indicate that several of these deaths took place while the personnel were on duty.

Last week, the National Human Rights Commission (NHRC) took note of this and sought reports from the Ministry of Home Affairs and the CRPF Director General.

According to an officer, the core group will be headed by CRPF Director General GP Singh.

## मानवाधिकारों के प्रति करें जागरूक

पटना. राष्ट्रीय मानवाधिकार आयोग के मॉनीटर प्रो कन्हैया त्रिपाठी ने गुरुवार को पाटलिपुत्र विश्वविद्यालय का दौरा किया . इस दौरान कुलपति प्रो उपेंद्र प्रसाद सिंह की अध्यक्षता में संकायाध्यक्षों, विभागाध्यक्षों और विश्वविद्यालय के पदाधिकारियों के साथ बैठक हुई . बैठक में प्रो त्रिपाठी ने विवि की शैक्षणिक और प्रशासनिक गतिविधियों की जानकारी ली . उन्होंने कहा कि छात्रों को मानवाधिकारों के प्रति जागरूक करने के लिए नियमित कार्यक्रम आयोजित किये जाएं . हर कॉलेज में मानवाधिकार प्रकोष्ठ गठित करने और विद्यार्थियों के लिए स्वच्छ पेयजल की समुचित व्यवस्था सुनिश्चित करने की भी सलाह दी . कुलपति प्रो उपेंद्र प्रसाद सिंह ने कहा कि विवि गुणवत्तापूर्ण शिक्षा के साथ विद्यार्थियों के मानवाधिकार, गरिमा, समानता और सामाजिक न्याय के प्रति भी संवेदनशील हैं .

# प्रत्येक कॉलेज में गठित हो मानवाधिकार प्रकोष्ठ: कन्हैया

पटना, कासं। राष्ट्रीय मानवाधिकार आयोग, नई दिल्ली के मॉनिटर प्रो. कन्हैया त्रिपाठी ने गुरुवार को पाटलिपुत्र विश्वविद्यालय का दौरा किया। इस दौरान वीसी प्रो. उपेन्द्र प्रसाद की अध्यक्षता में संकायाध्यक्षों, विभागाध्यक्षों और विवि के पदाधिकारियों के साथ बैठक हुई।

बैठक में प्रो. त्रिपाठी ने विश्वविद्यालय की शैक्षणिक और प्रशासनिक गतिविधियों की जानकारी ली। उन्होंने विद्यार्थियों के अधिकारों, सुविधाओं, एंटी रैगिंग कमेटी, छात्रावास की व्यवस्था और विश्वविद्यालय में उपलब्ध संसाधनों पर भी चर्चा की। उन्होंने प्रत्येक कॉलेज में मानवाधिकार प्रकोष्ठ गठित करने

## टीम ने पटना विश्वविद्यालय का भी किया दौरा

पटना। प्रो. कन्हैया त्रिपाठी के नेतृत्व में टीम सबसे पहले सुबह 11 बजे पटना विवि पहुंची। टीम के सदस्यों ने शिक्षकों और अधिकारियों के साथ अलग-अलग बैठक की। बैठक में छात्रों के अधिकार, लैंगिक समानता और महिला अधिकार पर चर्चा हुई।

और विद्यार्थियों के लिए स्वच्छ पेयजल की समुचित व्यवस्था सुनिश्चित करने की भी सलाह दी। वीसी ने कहा कि विवि गुणवत्तापूर्ण शिक्षा के साथ छात्रों के मानवाधिकार, गरिमा, समानता और सामाजिक न्याय के प्रति भी संवेदनशील है।

## गणेश मंदिर की रेलिंग पर मानवाधिकार आयोग सदस्य-पुलिस आमने-सामने

नवदुनिया प्रतिनिधि, विदिशा : राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो ने मध्य प्रदेश के विदिशा जिले के रंगई स्थित बाढ़ वाले गणेश मंदिर परिसर में पर्यटन विकास विभाग द्वारा लगाई गई रेलिंग चोरी होने का आरोप लगाया है। इस संबंध में उन्होंने पिछले माह पुलिस को पत्र भी भेजा था। हालांकि पुलिस का कहना है कि शिकायत मिलने के बाद मौके पर जांच की गई थी और रेलिंग मंदिर परिसर में लगी हुई पाई गई। प्रियंक कानूनगो ने बुधवार को इंटरनेट मीडिया पर एक वीडियो जारी कर कहा कि उन्हें शिकायत मिली है कि शहरवासियों की आस्था के केंद्र बाढ़ वाले गणेश मंदिर परिसर में लगाई गई रेलिंग चोरी हो गई है। उन्होंने कहा कि वर्तमान में बारिश का दौर है और कुछ दिनों बाद गणेशोत्सव भी आने वाला है। मंदिर के समीप बने घाट पर प्रतिमाओं का विसर्जन भी होता है, ऐसे में सुरक्षा के लिए रेलिंग जरूरी है। उन्होंने पुलिस की कार्यप्रणाली पर सवाल उठाते हुए लोगों से रेलिंग चोरी के संबंध में जानकारी देने की अपील की थी। वीडियो सामने आने के बाद नगर पुलिस अधीक्षक (सीएसपी) अतुल सिंह ने बताया कि रेलिंग चोरी की शिकायत मिली थी। पुलिस टीम ने

● विदिशा का मामला, पुलिस बोली- मौके पर जांच में रेलिंग लगी मिली



एक्स पर प्रियंक कानूनगो द्वारा जारी पुरानी रेलिंग की तस्वीर।

मौके पर पहुंचकर मंदिर के पुजारी और अन्य लोगों के बयान लिए थे। उन्होंने रेलिंग चोरी होने से इन्कार किया। सीएसपी के अनुसार, पुलिस की जांच में रेलिंग मंदिर परिसर में लगी हुई मिली है। पुलिस के बयान के बाद प्रियंक कानूनगो ने एक्स पर पुरानी रेलिंग और मंदिर की तस्वीरें जारी कीं। उन्होंने लिखा कि क्या पुलिस ने पर्यटन विकास निगम से जानकारी लेकर यह पता किया था कि रेलिंग सरकारी यानी जनता के पैसे से लगाई गई थी। उन्होंने निर्माण कार्य कराने वाली एजेंसी, अनुमति और इस पर खर्च हुई राशि की जानकारी सार्वजनिक करने की मांग की। कानूनगो ने कहा कि जनता के पैसे का हिसाब और जवाबदेही दोनों जरूरी हैं।

## मानवाधिकार आयोग ने पीयू और पीपीयू का निरीक्षण किया

पटना/राष्ट्रीय मानवाधिकार आयोग की टीम ने पटना विश्वविद्यालय और पाटलिपुत्र विश्वविद्यालय का निरीक्षण किया। विशेष सलाहकार प्रो. कन्हैया त्रिपाठी के नेतृत्व में टीम पहले पटना विश्वविद्यालय पहुंची, जहां शिक्षकों और अधिकारियों के साथ अलग-अलग बैठकें हुईं। चर्चा में छात्रों के अधिकार, लैंगिक समानता और महिला अधिकार जैसे मुद्दे शामिल रहे। विश्वविद्यालय प्रशासन ने बताया कि आयोग बिहार के शिक्षण संस्थानों को लेकर रिपोर्ट तैयार कर रहा है और इसी क्रम में आगे छात्रों,

शिक्षकों और कर्मचारियों के साथ भी बैठक प्रस्तावित है। इसके बाद टीम पाटलिपुत्र विश्वविद्यालय पहुंची और वहां शैक्षणिक व प्रशासनिक व्यवस्थाओं, विद्यार्थियों के अधिकारों तथा उपलब्ध सुविधाओं पर संवाद किया। प्रो. त्रिपाठी ने मानवाधिकार विषयक कार्यक्रम, छात्रों के लिए स्वच्छ जल की व्यवस्था और प्रत्येक कॉलेज में मानवाधिकार प्रकोष्ठ गठित करने की सलाह दी। कुलपति उपेंद्र प्रसाद सिंह ने कहा कि विश्वविद्यालय गरिमा, समानता और सामाजिक न्याय के प्रति संवेदनशील है।

## **NHRC Spl Monitor reviews rural development schemes in Kamrup**

GUWAHATI, AUG 20: National Human Rights Commission (NHRC) Special Monitor Uma Kant on Thursday reviewed the progress of rural development schemes in Kamrup district of Assam, according to an official release.

During the review meeting, officials of the Panchayat & Rural Development Department presented an overview of Kamrup district and the work they carried out.

The visiting team was also briefed on flagship initiatives being implemented under the Assam State Rural Livelihoods Mission (ASRLM), the statement said.

Appreciating the initiatives, Kant described the efforts as "attractive and promising" and called for continued steps to strengthen them further.

He stressed the need for sustained efforts on plastic waste management and effective implementation of the plastic ban, saying active support from gram panchayats is crucial.

Agencies

**Source:** <https://www.indiatodayne.in/amp/assam/story/nhrc-special-monitor-reviews-rural-development-schemes-in-assams-kamrup-1440718-2026-08-20>

NHRC Special Monitor reviews rural development schemes in Assam's Kamrup

NHRC Special Monitor Uma Kant reviewed rural development schemes in Assam's Kamrup district and met local panchayat representatives. He praised ongoing efforts while urging stronger plastic waste management and better upkeep of Amrit Sarovar projects.

India TodayNE

Aug 20, 2026, Updated Aug 20, 2026, 8:13 PM IST

National Human Rights Commission (NHRC) Special Monitor Uma Kant on August 20 reviewed the progress of various rural development schemes in Kamrup district of Assam.

During the review meeting, officials of the Panchayat and Rural Development Department presented an overview of the district and briefed the visiting team on development activities being undertaken.

The team was also briefed on flagship initiatives being implemented under the Assam State Rural Livelihoods Mission (ASRLM).

Appreciating the initiatives, Kant described the efforts as “attractive and promising” and called for sustained measures to further strengthen them.

He stressed the need for continued efforts towards plastic waste management and effective implementation of the plastic ban, emphasising that active participation from Gram Panchayats is crucial.

Kant also called for waste segregation at source, particularly the separation of dry and wet waste, and highlighted the potential for recycling plastic waste.

The NHRC Special Monitor further suggested improvements in the implementation and maintenance of Amrit Sarovar projects and urged officials to guide and sensitise local communities on their proper upkeep and utilisation.

Kant, along with officials from the Panchayat and Rural Development Department, also visited the Boko Development Block Office, where a joint meeting was held with representatives of Gram Panchayats and Anchalik Panchayat under the Boko block.

**Source:** <https://www.lokmattimes.com/national/mp-nhrc-questions-tourism-dept-over-public-money-spent-on-temple-railing/>

MP: NHRC questions Tourism Dept over public money spent on temple railing

By IANS | Updated: August 20, 2026 20:35 IST

Bhopal, Aug 20 National Human Rights Commission (NHRC) member Priyank Kanoongo has raised serious questions about the use

Bhopal, Aug 20 National Human Rights Commission (NHRC) member Priyank Kanoongo has raised serious questions about the use of public funds to install a railing near the Baadh Wale Ganesh Temple, tagging the Madhya Pradesh Tourism Department in a strongly worded post on X.

In his post, Kanoongo asked whether the Tourism Department had been checked in connection with the railing, which was reportedly installed using taxpayers' money.

Sharing a photograph of the structure, he wrote that officials should step out of their air-conditioned offices and do real work by finding out who constructed the property, under whose authority, and how much of taxpayers' money was spent on it

He stressed that public money is earned through the hard work of ordinary citizens and deserves accountability, not excuses.

The remarks come amid reports of a complaint regarding the alleged theft of the same railing. City Superintendent of Police Atul Singh clarified the matter, stating that a complaint about the theft of the railing attached to the Baadh Wale Ganesh Temple had been received through the Superintendent of Police for investigation.

The complainant claimed the railing had been stolen. However, upon verification, the officer confirmed that the railing is still installed at the site.

Local authorities and the Tourism Department are yet to issue a detailed response to the specific queries raised by the NHRC member.

The matter has drawn attention to the broader issue of ensuring that funds collected from citizens through taxes are spent with full transparency and justification.

Further developments are expected as the police investigation into the original complaint concludes, but an official clarification on the railing's funding and construction is awaited.

Disclaimer: This post has been auto-published from an agency feed without any modifications to the text and has not been reviewed by an editor

**Source: <https://www.sentinelassam.com/cities/guwahati-city/nhrc-monitor-calls-for-stronger-plastic-management-in-kamrup-district>**

NHRC Monitor calls for stronger plastic management in Kamrup district

National Human Rights Commission (NHRC) Special Monitor Uma Kant on Thursday reviewed various rural development initiatives in Kamrup district and stressed the need for stronger plastic management and better upkeep of community assets.

Sentinel Digital Desk

Published on: 21 Aug 2026, 9:06 am

STAFF REPORTER

GUWAHATI: National Human Rights Commission (NHRC) Special Monitor Uma Kant on Thursday reviewed various rural development initiatives in Kamrup district and stressed the need for stronger plastic management and better upkeep of community assets.

Uma Kant, along with a team from the Panchayat & Rural Development Department, visited Kamrup and interacted with functionaries of Panchayati Raj Institutions and senior district officials. The team received a briefing on the district and the progress of various schemes being implemented by the Panchayat & Rural Development Department, including flagship initiatives under the Assam State Rural Livelihoods Mission (ASRLM).

Appreciating the initiatives undertaken in the district, Uma Kant described the efforts as “attractive and promising” and called for continued efforts to further strengthen them.

He laid particular emphasis on effective plastic management and implementation of the plastic ban, stating that Gram Panchayats have an important role to play in ensuring compliance. He also stressed the need for waste segregation at source, particularly the separation of dry and wet waste, and pointed to the scope for recycling plastic waste.

The NHRC Special Monitor also called for further improvement of Amrit Sarovar projects and urged officials to sensitise and guide local communities to ensure their proper upkeep and effective utilisation.

As part of the visit, the team visited the Boko Development Block Office, where it held a joint meeting with representatives of Gram Panchayats and the Anchalik Panchayat under the Boko Development Block.

The meeting was attended by Kamrup Zila Parishad president Nipan Bhuyan, Chief Executive Officer Siddhartha Goswami, the Vice-President of the Zila Parishad, Deputy Chief Executive Officers, members of Gram Panchayats and Anchalik Panchayats, Block Development Officers and other concerned officials.

**Source:** [https://m.economictimes.com/news/defence/crpf-forms-10-member-core-group-after-suicides-hit-five-year-high/amp\\_articleshow/133373376.cms](https://m.economictimes.com/news/defence/crpf-forms-10-member-core-group-after-suicides-hit-five-year-high/amp_articleshow/133373376.cms)

Defence

CRPF forms 10-member core group after suicides hit five-year high

Synopsis

The CRPF established a ten-member core group to address personnel self-harm incidents. This group will review suicide cases and suggest preventive measures for future incidents. The force recorded fifty-nine suicides in 2025, the highest in five years. Most deaths occurred while personnel were actively on duty, impacting constabulary members significantly. This initiative follows the National Human Rights Commission's notice to the CRPF Director General.

By PTI

Aug 20, 2026, 03:31:00 PM IST

New Delhi: The Central Reserve Police Force (CRPF) has constituted a 10-member 'core group' comprising its senior officers to work on preventing incidents of "self-harm" among its personnel, after the country's largest paramilitary force recorded 59 suicides in 2025 -- the highest in the last five years.

Officials told PTI that the group will be headed by the CRPF Director General (DG) and will meet once a month to undertake a "detailed" review of such incidents.

According to sources who quoted official data that was reported by PTI early this month, the about 3.25 lakh personnel-strong CRPF recorded 59 suicides in 2025, the highest over the last five years, with staffers in the constabulary comprising more than 80 per cent of those who ended their lives.

In more than 77 per cent of cases, these deaths took place when the personnel were on duty, 202 cases out of a total of 262, while the rest occurred when they were on leave, the sources quoted data for the period between 2021-25.

The National Human Rights Commission (NHRC) on August 14 said it has taken suo motu cognisance of these reports and issued a notice to the Union home secretary and CRPF DG calling for a "detailed report" on the matter within two weeks.

Officials said the newly constituted core group will examine each self-harm case "objectively" and suggest required preventive, welfare, administrative and medical measures that can be deployed to prevent such cases in the future.

The group will also ensure timely intervention, accountability and bolster preventive measures so that such incidents are not only reduced but completely stopped, they said.

Various dictionaries state that self-harm is as an act to deliberately harm oneself that may lead to fatal or non-fatal injuries. Experts say treatment is available.

Officials said it has been decided that the group will identify "common trends" and "recurring risk factors" observed during self-harm incidents and direct necessary "institutional interventions".

The reporting heads and supervisory officers will also present the analysis of incidents under their charge to the group, they said.

A senior commanding officer said issues like perpetual troop deployment, separation from family and work-life balance are some of the "root causes" that need to be confronted when seeking solutions against suicides.

CRPF officials have said earlier that the paramilitary has initiated several measures to ensure the troops' good physical and mental health, and this process is ongoing.

It has been largely found that maximum suicide cases are linked to issues at home, which is coupled with the rigours of service and hard duties, the officials said.

The CRPF is the country's lead internal security force.

Officials state that at any given time about 95-97 per cent of CRPF's operational strength is on duty tackling terrorists and insurgents or rendering law and order duties.

While 59 personnel ended their lives in 2025, the numbers were 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021, the officials said.

**Source: <https://streamlinefeed.co.ke/news/india-rescues-115-trafficking-victims-nhrc-exposes-syndicates>**

**India Rescues 115 Trafficking Victims as NHRC Exposes Cross-Border Syndicates**

A multi-agency operation by India's NHRC has rescued 115 youths lured from Assam to Bihar, exposing the industrial scale of South Asian human trafficking.

Streamline Feed Official

Verified Aug 20, 2026 Updated Aug 20, 2026

A sweeping multi-agency operation spearheaded by India's National Human Rights Commission has dismantled a sprawling human trafficking network, successfully rescuing 115 youths lured from the borderlands of Assam and trafficked into Bihar under fraudulent employment promises.

The landmark intervention, detailed by National Human Rights Commission member Priyank Kanoongo during an official review in Silchar, exposes the industrial scale of modern slavery plaguing South Asia. The operation underscores how porous borders and systemic economic desperation continue to fuel a shadow economy that mirrors the transnational human smuggling routes currently destabilizing regions across East and West Africa.

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**The 115-Victim Rescue Operation**

The coordinated rescue mission represents one of the most significant anti-trafficking breakthroughs in recent Indian history. Orchestrated jointly by the National Human Rights Commission, the Sashastra Seema Bal border patrol, Bihar Police, and specialized Anti-Human Trafficking Units, the raid targeted a heavily entrenched syndicate operating across state lines. Investigators revealed that the 115 victims had been methodically targeted in remote districts of Assam, deceived by sophisticated recruiters promising stable government employment and lucrative private-sector jobs.

Once transported to Bihar, the victims were subjected to extreme exploitation, debt bondage, and physical abuse. The operation not only liberated the youths but also resulted in the arrest of nine key traffickers, dismantling the logistical backbone of the syndicate. Kanoongo, speaking to district administration officials in Cachar, emphasized that the success of the mission relied entirely on unprecedented intelligence sharing between federal and state law enforcement agencies.

The sheer volume of victims rescued in a single operation highlights the terrifying efficiency of modern trafficking

rings, which increasingly utilize digital recruitment strategies alongside traditional village-level deception.

### Zero-Tolerance Enforcement and Historical Context

Addressing senior government officers, Kanoongo reiterated a hardline stance against child and youth exploitation. "I have a zero-tolerance policy when it comes to rescuing girls from trafficking," he stated, revealing that under his direct supervision over the past 18 months, federal agencies have facilitated the rescue of more than 800 girls from various exploitation networks.

This aggressive posture comes against a backdrop of escalating transnational crime in the northeastern corridor. The region has long struggled with overlapping illicit trades. Just months prior, Assam authorities executed a massive narcotics bust in Silchar, seizing 21 kilograms of heroin valued at approximately Rs 210 crore (KES 3.2 billion). Security analysts note that human trafficking syndicates frequently utilize the same clandestine logistics networks, safe houses, and corrupt facilitation mechanisms as the international drug cartels operating along the Myanmar and Bangladesh borders.

Operation Scale: 115 youths rescued in a single coordinated inter-state raid.

Arrests Made: Nine high-level traffickers apprehended, dismantling the immediate syndicate.

Federal Track Record: Over 800 girls rescued under NHRC supervision within the last 18 months.

Correlated Crime: Trafficking networks closely mirror regional narcotics routes, evidenced by a recent KES 3.2 billion heroin seizure in the same district.

### The Economics of False Promises

The mechanics of the Assam-Bihar trafficking pipeline reveal a predatory economic model designed to exploit regional inequalities. Assam's border districts often suffer from high youth unemployment and limited industrial development, creating a fertile recruitment ground for syndicates. The promise of government employment—a highly coveted status in South Asia that guarantees lifelong financial security—acts as the ultimate bait.

Once the victims cross state lines into Bihar, the economic trap snaps shut. Identification documents are confiscated, and the promised jobs materialize as forced labor or sexual exploitation. This methodology is not unique to India; it directly parallels the tactics utilized by trafficking cartels operating across the Sahel and the Horn of Africa, where vulnerable youths are lured with promises of domestic work in the Middle East, only to be trapped in the Kafala system.

### A Global Human Rights Challenge

The implications of the Assam rescue extend far beyond the Indian subcontinent. Global human rights organizations are increasingly scrutinizing how domestic policies, regional instability, and economic displacement converge to sustain human trafficking. For policymakers in the United Kingdom and Australia, the Indian operation serves as a critical case study in multi-agency border enforcement and the necessity of tackling the financial networks that fund these syndicates.

During the Silchar review meeting, Kanoongo also evaluated the implementation of several preventative welfare schemes, including the National Rural Livelihoods Mission and capacity-building initiatives for local panchayats. The strategy acknowledges that law enforcement alone cannot defeat human trafficking; structural poverty and lack of local opportunity must be eradicated to dry up the supply of vulnerable targets.

Root Causes: High regional unemployment and economic disparity drive vulnerability.

Tactical Deception: Syndicates weaponize the promise of secure government employment to bypass initial suspicion.

Preventative Measures: Integration of the National Rural Livelihoods Mission to build local economic resilience.

Global Parallels: Tactics mirror exploitation networks targeting African diaspora workers in the Middle East.

The successful liberation of 115 victims stands as a monumental victory for Indian law enforcement, yet it serves as a stark reminder of the relentless, adaptable nature of global human trafficking networks.

**Source:** <https://www.pratidintime.com/latest-assam-news-breaking-news-assam/nhrc-special-monitor-uma-kant-reviews-rural-development-plastic-ban-in-kamrup-12399628>

NHRC Special Monitor Uma Kant Reviews Rural Development, Plastic Ban in Kamrup

During the visit, Uma Kant held discussions with senior district officials and local representatives, where officials presented an overview of Kamrup district and briefed the visiting team on the progress of various programmes.

PratidinTime News Desk  
20 Aug 2026 18:08 IST

National Human Rights Commission (NHRC) Special Monitor Uma Kant visited Kamrup district along with officials from the Panchayat and Rural Development Department to assess the progress of rural development initiatives and interact with representatives of Panchayati Raj Institutions.

During the visit, Uma Kant held discussions with senior district officials and local representatives, where officials presented an overview of Kamrup district and briefed the visiting team on the progress of various programmes being implemented through the Panchayat and Rural Development Department.

The team was also apprised of key initiatives undertaken under the Assam State Rural Livelihoods Mission (ASRLM), including efforts aimed at strengthening rural livelihoods and community-based development.

Appreciating the initiatives undertaken in the district, Uma Kant described the progress as “attractive and promising” and called for sustained efforts to further strengthen the programmes.

A major focus of the interaction was plastic waste management and the implementation of the plastic ban in Assam. Uma Kant stressed the need for continued efforts to ensure effective enforcement of the ban, while highlighting the important role of Gram Panchayats in creating awareness and ensuring compliance at the grassroots level.

He also encouraged local authorities and communities to adopt waste segregation practices, particularly the separation of dry and wet waste at the source. The NHRC Special Monitor further pointed to the potential for recycling plastic waste as part of a more effective waste management system.

Uma Kant also called for improvements in the implementation and maintenance of Amrit Sarovar projects. He urged officials to sensitise and guide local communities so that the water conservation projects are properly maintained and effectively utilised.

As part of the district visit, the NHRC team visited the Boko Development Block Office, where a joint meeting was held with representatives of Gram Panchayats and Anchalik Panchayat under the development block.

The meeting was attended by Kamrup Zila Parishad President Nipan Bhuyan, Chief Executive Officer Siddhartha Goswami, the Vice President of the Zila Parishad, Deputy Chief Executive Officers, Panchayati Raj representatives,

Block Development Officers and other concerned officials.

The discussions focused on strengthening grassroots-level governance, improving rural development initiatives and ensuring greater community participation in local development and environmental management programmes.

**Source:** <https://www.thehansindia.com/amp/news/national/mp-nhrc-questions-tourism-dept-over-public-money-spent-on-temple-railing-1111840>

Trending : Telangana NewsAP NewsRevanth ReddyKarnataka NewsArtificial Intelligence News  
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MP: NHRC questions Tourism Dept over public money spent on temple railing  
IANSUpdate: 2026-08-20 20:53 IST

Bhopal: National Human Rights Commission (NHRC) member Priyank Kanoongo has raised serious questions about the use of public funds to install a railing near the Baadh Wale Ganesh Temple, tagging the Madhya Pradesh Tourism Department in a strongly worded post on X.

In his post, Kanoongo asked whether the Tourism Department had been checked in connection with the railing, which was reportedly installed using taxpayers' money.

Sharing a photograph of the structure, he wrote that officials should step out of their air-conditioned offices and do real work by finding out who constructed the property, under whose authority, and how much of taxpayers' money was spent on it.

He stressed that public money is earned through the hard work of ordinary citizens and deserves accountability, not excuses.

The remarks come amid reports of a complaint regarding the alleged theft of the same railing. City Superintendent of Police Atul Singh clarified the matter, stating that a complaint about the theft of the railing attached to the Baadh Wale Ganesh Temple had been received through the Superintendent of Police for investigation.

The complainant claimed the railing had been stolen. However, upon verification, the officer confirmed that the railing is still installed at the site.

Local authorities and the Tourism Department are yet to issue a detailed response to the specific queries raised by the NHRC member.

The matter has drawn attention to the broader issue of ensuring that funds collected from citizens through taxes are spent with full transparency and justification.

Further developments are expected as the police investigation into the original complaint concludes, but an official clarification on the railing's funding and construction is awaited.

**Source: <https://globalgovernancenews.com/nhrc-takes-suo-motu-cognizance-of-assault-on-manipur-men/>**

HomeGOVERNANCE NEWSNHRC Takes Suo Motu Cognizance of Assault on Manipur Men

NHRC Takes Suo Motu Cognizance of Assault on Manipur Men

Human rights body seeks report from Delhi Police after one victim reportedly suffers critical head injuries  
GOVERNANCE NEWSCentral GovernanceINDIA

By Global Governance News On Aug 20, 2026

NHRC takes suo motu cognizance of the reported assault on two men from Manipur.  
One victim is reportedly on ventilator with serious head injuries.  
Commission issues notice to the Delhi Police Commissioner.  
Detailed investigation report sought within two weeks.

GG News Bureau

New Delhi, 20th Aug: The National Human Rights Commission (NHRC) has taken suo motu cognizance of the reported assault on two men from Manipur in Delhi's Munirka area and sought a detailed report from the Delhi Police within two weeks.

According to the Commission, media reports indicate that the two men were allegedly assaulted by two individuals, leaving one of the victims with serious head injuries. The injured person has reportedly been admitted to a hospital and is on a ventilator.

Observing that the reported incident, if found to be true, raises serious concerns regarding the violation of human rights, the NHRC has issued a notice to the Commissioner of Delhi Police.

The Commission has directed the Delhi Police to submit a comprehensive report detailing the progress of the investigation as well as the current health condition of the injured victim.

According to media reports cited by the NHRC, the incident occurred following a dispute over a minor issue, which allegedly escalated into a violent assault. The reports were published on August 14, 2026.

The NHRC said it will examine the matter further after receiving the report from the Delhi Police.

**Source:** <https://www.sentinelassam.com/breakingnews/kamrup-nhrc-special-monitor-reviews-rural-development-initiatives>

Kamrup: NHRC Special Monitor Reviews Rural Development Initiatives

The team was also briefed on key initiatives under the Assam State Rural Livelihoods Mission

Kabita Pathak Published on: 20 Aug 2026, 6:45 pm

Guwahati: The National Human Rights Commission (NHRC) Special Monitor Uma Kant visited Kamrup district along with officials from the Panchayat and Rural Development Department to review the progress of rural development initiatives and interact with representatives of Panchayati Raj Institutions.

During the visit, Kant held discussions with senior district officials and local representatives. Officials provided an overview of the district and briefed the visiting team on various programmes being implemented through the Panchayat and Rural Development Department.

The team was also briefed on key initiatives under the Assam State Rural Livelihoods Mission (ASRLM), aimed at strengthening rural livelihoods and promoting community-based development.

Appreciating the initiatives undertaken in the district, Kant described the progress as “attractive and promising” and called for sustained efforts to further strengthen the programmes.

Plastic waste management and the implementation of Assam’s plastic ban were among the key issues discussed. Kant stressed the need for continued efforts to ensure effective enforcement and highlighted the role of Gram Panchayats in raising awareness and ensuring compliance at the grassroots level.

The meeting was attended by Kamrup Zila Parishad President Nipan Bhuyan, Chief Executive Officer Siddhartha Goswami, the Zila Parishad Vice-President, Deputy Chief Executive Officers, Panchayati Raj representatives, Block Development Officers and other officials.

The discussions focused on strengthening grassroots governance, improving rural development programmes and encouraging greater community participation in local development and environmental management.

**Source:** <https://indianexpress.com/article/india/crpf-big-suicide-prevention-move-after-59-deaths-in-ranks-last-year-10841316/>

CRPF's big suicide prevention move after 59 deaths in ranks last year

Last week, the National Human Rights Commission took note of the suicides and sought reports from the Ministry of Home Affairs and the CRPF Director General.

Written by: Mahender Singh Manral 3 min read New Delhi Updated: Aug 21, 2026 03:15 AM IST

Alarmed by the rise in suicides among its ranks, the Central Reserve Police Force (CRPF) has formed a high-level core group to conduct monthly reviews of such self-harm cases and strengthen institutional prevention measures.

This decision follows a meeting at the CRPF headquarters earlier this month, in which senior officers discussed the need for a structured mechanism to examine such incidents, identify recurring risk factors, and improve support systems.

Deaths by suicide among CRPF personnel touched a five-year high in 2025. As many as 59 such deaths were reported last year, according to official data. According to the data, 57 CRPF personnel died by suicide in 2021, 43 in 2022, 57 in 2023, 46 in 2024 and 59 in 2025. Nineteen such deaths were reported till May 30 this year. The figures from 2021 to May 2026 also indicate that several of these deaths took place while the personnel were on duty.

Last week, the National Human Rights Commission (NHRC) took note of this and sought reports from the Ministry of Home Affairs and the CRPF Director General.

How core group will work

According to an officer, the core group will be headed by CRPF Director General GP Singh. "The group will meet every month, preferably in the third week, to review self-harm incidents reported in the preceding period. Each review will examine the causes and circumstances of the incident, the availability and use of welfare or psychological support, preventive steps taken by the unit concerned and any systemic issues requiring corrective intervention," the officer added.

For each case, the head of the office or the commandant of the battalion concerned will be required to deliver a structured four- to five-slide presentation to the core group via video conference, the officer said. "The presentation will cover the background of the individual, circumstances leading to the incident, actions taken by the unit, welfare and medical interventions provided, findings of the preliminary inquiry or investigation and specific measures taken to prevent recurrence."

The supervisory operational head of the unit, including the relevant DIG, IG and ADG or SDG exercising operational control, will also attend the review through video conference. "The core group has been tasked with examining each case objectively and recommending preventive, welfare, administrative and medical measures wherever necessary. It will also identify common trends and recurring risk factors emerging from the cases reviewed and propose institutional interventions at the force level," the officer said.

As per the plan, the monthly review mechanism is intended to ensure continuous monitoring, timely intervention, accountability and strengthening of preventive steps aimed at reducing self-harm among CRPF personnel.

**Source:** <https://assamtribune.com/amp/national/crpf-forms-10-member-core-group-after-suicides-hit-five-year-high-in-2025-1615897>

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CRPF forms 10-member 'core group' after suicides hit five-year high in 2025

G P Singh to head 10-member group examining suicide cases, with focus on prevention, welfare and medical interventions

By : The Assam Tribune

Update: 2026-08-20 11:17 GMT

New Delhi, Aug 20: The Central Reserve Police Force (CRPF) has constituted a 10-member "core group" of senior officers to work on preventing suicides among its personnel, after the country's largest paramilitary force recorded 59 such deaths in 2025, the highest annual figure in five years.

Officials said the group will be headed by CRPF Director General G P Singh and will meet once a month to undertake a "detailed" review of suicide cases.

The newly constituted group will examine each case "objectively" and recommend preventive, welfare, administrative and medical measures to help prevent such incidents in the future.

It will also focus on ensuring timely intervention and accountability, while strengthening preventive measures to reduce such incidents, officials said.

The group will identify "common trends" and "recurring risk factors" emerging from suicide cases and recommend necessary "institutional interventions", they said.

Reporting heads and supervisory officers will also present an analysis of cases under their charge before the group, officials said.

A senior commanding officer said issues such as prolonged troop deployment, separation from families and work-life balance were among the "root causes" that needed to be addressed while seeking solutions to the problem.

CRPF officials have previously said the force has initiated several measures to safeguard the physical and mental well-being of its personnel and that the process is ongoing.

The CRPF recorded 59 suicides in 2025, compared with 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021, according to official data cited by sources.

The force, which has a strength of about 3.25 lakh personnel, recorded 262 suicides between 2021 and 2025.

Of these, 202, more than 77%, occurred while personnel were on duty, while the remainder took place while they

were on leave, according to the data.

More than 80% of those who died by suicide during the period were from the constabulary and other non-gazetted ranks, the sources said.

The National Human Rights Commission (NHRC) on August 14 said it had taken suo motu cognisance of reports that 19 CRPF personnel died by suicide between January and May 2026.

It issued notices to the Union Home Secretary and the CRPF Director General, seeking a detailed report within two weeks.

PTI

**Source:** <https://www.indiatoday.in/india/story/crpf-suicides-2025-dg-led-core-group-self-harm-prevention-ptag-2975739-2026-08-20>

NewsIndiaCRPF forms senior panel after 59 suicides, highest in five years

CRPF forms senior panel after 59 suicides, highest in five years

The NHRC took suo motu cognisance on August 14 and sought a detailed report from the Union Home Secretary and CRPF DG within two weeks.

India Today News Desk

Newdelhi,UPDATED: Aug 20, 2026 15:43 IST

The Central Reserve Police Force (CRPF) has set up a 10-member core group of senior officers to work on preventing incidents of "self-harm" among its personnel after the force recorded 59 suicides in 2025, the highest in the last five years. Officials said the group will be headed by the CRPF Director General and will meet once a month for a "detailed" review of such cases.

The move comes days after the National Human Rights Commission said on August 14 that it had taken suo motu cognisance of reports on the matter and issued a notice to the Union home secretary and the CRPF Director General, seeking a "detailed report" within two weeks.

Official data cited by sources showed that the CRPF, which has about 3.25 lakh personnel, recorded 59 suicides in 2025, up from 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021.

Officials said the newly formed group will examine each self-harm case "objectively" and suggest preventive, welfare, administrative and medical steps to help stop such incidents in future.

They said the group will also ensure timely intervention, fix accountability and strengthen preventive measures so that such incidents are not only reduced but completely stopped.

According to sources quoting official data for the 2021-25 period, personnel in the constabulary made up more than 80 per cent of those who ended their lives.

In more than 77 per cent of the cases, or 202 out of 262, the deaths took place while the personnel were on duty, while the rest occurred when they were on leave.

Officials said the group will identify "common trends" and "recurring risk factors" seen in self-harm cases and order the required "institutional interventions".

Reporting heads and supervisory officers will also present analyses of the incidents under their charge to the group. Officials said self-harm refers to deliberately harming oneself and can lead to fatal or non-fatal injuries, while experts say treatment is available.

A senior commanding officer said issues such as long-term troop deployment, separation from family and work-life balance were among the "root causes" that need to be addressed while seeking solutions to suicides.

CRPF officials have said earlier that the force has started several measures for the physical and mental well-being of its troops and that the process is continuing. They said it has largely been found that the highest number of suicide cases are linked to problems at home, along with the rigours of service and hard duties.

The CRPF is the country's lead internal security force, and officials said that at any given time about 95–97 per cent of its operational strength is on duty in counter-terror and counter-insurgency operations or in law and order duties.

Against this backdrop, the force has now created a senior-level mechanism for a monthly review of self-harm cases, after its highest annual suicide count in five years and amid scrutiny by the NHRC.

- Ends

Published By: India Today Web Desk

Published On: Aug 20, 2026 15:43 IST

**Source:** <https://www.etvbharat.com/en/bharat/crpf-forms-core-group-of-top-officers-to-prevent-incidents-of-suicide-enn26082006074>

ETV Bharat / bharat

CRPF Forms 'Core Group' Of Top Officers To Prevent Incidents Of Suicide

In more than 77 per cent of cases, these deaths took place when the personnel were on duty

By PTI

Published : August 20, 2026 at 8:20 PM IST

New Delhi: The Central Reserve Police Force (CRPF) has constituted a 10-member 'core group' comprising its senior officers to work on preventing incidents of "self-harm" among its personnel, after the country's largest paramilitary force recorded 59 suicides in 2025 -- the highest in the last five years.

Officials told PTI that the group will be headed by the CRPF Director General (DG) and will meet once a month to undertake a "detailed" review of such incidents.

According to sources who quoted official data that was reported by PTI early this month, the about 3.25 lakh personnel-strong CRPF recorded 59 suicides in 2025, the highest over the last five years, with staffers in the constabulary comprising more than 80 per cent of those who ended their lives.

In more than 77 per cent of cases, these deaths took place when the personnel were on duty, 202 cases out of a total of 262, while the rest occurred when they were on leave; the sources quoted data for the period between 2021-25.

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Various dictionaries state that self-harm is an act of deliberately harming oneself that may lead to fatal or non-fatal injuries. Experts say treatment is available.

Officials said it has been decided that the group will identify "common trends" and "recurring risk factors" observed during self-harm incidents and direct necessary "institutional interventions".

The reporting heads and supervisory officers will also present the analysis of incidents under their charge to the

group, they said. A senior commanding officer said issues like perpetual troop deployment, separation from family and work-life balance are some of the "root causes" that need to be confronted when seeking solutions against suicides.

CRPF officials have said earlier that the paramilitary has initiated several measures to ensure the troops' good physical and mental health, and this process is ongoing.

It has been largely found that most suicide cases are linked to issues at home, which is coupled with the rigours of service and hard duties, the officials said. The CRPF is the country's lead internal security force.

Officials state that at any given time, about 95-97 per cent of CRPF's operational strength is on duty tackling terrorists and insurgents or rendering law and order duties. While 59 personnel ended their lives in 2025, the numbers were 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021, the officials said.

#### Suicide Is Not A Solution

If you are having suicidal thoughts, or you are worried about a friend, or you need emotional support, then there is someone who is always there to listen to you. Call the Sneha Foundation - 04424640050 (available 24x7) or iCall, the Tata Institute of Social Sciences helpline at 9152987821 (available Monday to Saturday from 8 am to 10 pm)

**Source:** <https://www.rediff.com/news/report/crpf-forms-10-member-core-group-to-tackle-rising-suicides/20260820.htm>

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CRPF forms 10-member 'core group' to tackle rising suicides

Source: PTI - Edited By: Hemant Waje

August 20, 2026 16:29 IST

The Central Reserve Police Force has established a dedicated 10-member 'core group' to proactively address and prevent the alarming rise in 'self-harm' incidents among its personnel, following a concerning peak of 59 suicides recorded in 2025.

#### Key Points

The CRPF has established a 10-member 'core group' led by its Director General to address and prevent 'self-harm' incidents among its personnel.

The newly formed group will objectively examine each self-harm case, identify common trends and risk factors, and recommend preventive, welfare, administrative, and medical interventions.

The National Human Rights Commission (NHRC) has taken suo motu cognisance of the issue, seeking a detailed report from the Union home secretary and CRPF DG.

Root causes for suicides often include perpetual troop deployment, separation from family, work-life balance issues, and personal problems compounded by service rigours.

The Central Reserve Police Force has constituted a 10-member 'core group' comprising its senior officers to work on preventing incidents of "self-harm" among its personnel, after the country's largest paramilitary force recorded 59 suicides in 2025 -- the highest in the last five years.

Officials told PTI that the group will be headed by the CRPF Director General and will meet once a month to undertake a "detailed" review of such incidents.

#### Rising Concerns and NHRC Intervention

According to sources who quoted official data that was reported by PTI early this month, the about 3.25 lakh personnel-strong CRPF recorded 59 suicides in 2025, the highest over the last five years, with staffers in the constabulary comprising more than 80 per cent of those who ended their lives.

In more than 77 per cent of cases, these deaths took place when the personnel were on duty, 202 cases out of a total of 262, while the rest occurred when they were on leave, the sources quoted data for the period between 2021-25.

The National Human Rights Commission on August 14 said it has taken suo motu cognisance of these reports and issued a notice to the Union home secretary and CRPF DG calling for a "detailed report" on the matter within two weeks.

#### Core Group's Mandate and Challenges

Officials said the newly constituted core group will examine each self-harm case "objectively" and suggest required preventive, welfare, administrative and medical measures that can be deployed to prevent such cases in the future.

The group will also ensure timely intervention, accountability and bolster preventive measures so that such incidents are not only reduced but completely stopped, they said.

Various dictionaries state that self-harm is as an act to deliberately harm oneself that may lead to fatal or non-fatal injuries. Experts say treatment is available.

Officials said it has been decided that the group will identify "common trends" and "recurring risk factors" observed during self-harm incidents and direct necessary "institutional interventions".

The reporting heads and supervisory officers will also present the analysis of incidents under their charge to the group, they said.

#### Addressing Root Causes

A senior commanding officer said issues like perpetual troop deployment, separation from family and work-life balance are some of the "root causes" that need to be confronted when seeking solutions against suicides.

CRPF officials have said earlier that the paramilitary has initiated several measures to ensure the troops' good physical and mental health, and this process is ongoing.

It has been largely found that maximum suicide cases are linked to issues at home, which is coupled with the rigours of service and hard duties, the officials said.

The CRPF is the country's lead internal security force. Officials state that at any given time about 95-97 per cent of CRPF's operational strength is on duty tackling terrorists and insurgents or rendering law and order duties.

While 59 personnel ended their lives in 2025, the numbers were 46 in 2024, 57 in 2023, 43 in 2022 and 57 in 2021, the officials said.

**Source:** <https://www.thehindu.com/news/cities/Delhi/truck-had-additionalcng-cylinders-says-igl-after-blast/article71370501.ece/amp/>

Truck had additional CNG cylinders, says IGL after blast

Published - August 20, 2026 11:48 pm IST - New Delhi

The Hindu Bureau

A day after a CNG cylinder blast at a filling station near Tikri Kalan metro station killed three persons and injured three others, Indraprastha Gas Limited (IGL), Delhi's natural gas distributor, said on Thursday (August 20) that preliminary findings indicated that the truck involved was authorised to carry six CNG cylinders but appeared to have carrying additional cylinders.

IGL said the relevant authorities were investigating whether the additional cylinders were authorised and the precise cause of the blast. The blast occurred on Wednesday (August 19) afternoon while CNG was being refilled in a commercial truck at the Aadhya Energies IGL CNG station. The three deceased — Manish, 25, Brahmjeet, 34, and Sunny, 30 — were employees of the filling station.

IGL expressed "deep sadness" over the loss of lives. "IGL is following all protocols applicable in case of such incidents. We are steadfast in our commitment to upholding the highest safety standards and ensuring strict compliance with Standard Operating Procedures," the company stated in its statement.

NHRC seeks separate probe

Meanwhile, a human rights activist has approached the National Human Rights Commission (NHRC) seeking an independent examination of the circumstances surrounding the blast.

The complaint has sought an Action Taken Report from the authorities and raised questions over safety protocols, CNG cylinder certification and testing, mandatory inspections, fire-safety compliance, emergency preparedness and regulatory oversight.

It has also sought preservation of CCTV footage and other evidence, examination of inspection and licensing records, and verification of cylinder testing and certification records. The complaint further seeks an inquiry into whether there was any prima facie negligence or dereliction of duty by public authorities.

A case of negligence has been registered.

Published - August 20, 2026 11:48 pm IST

**Source: <https://www.newsgram.com/punjab/2026/08/20/nhrc-notice-no-independence-day-in-schools>**

NHRC Sends Notice to Punjab Govt Over Non-Observance of Independence Day Across Schools on August 15; Teachers Claim Demand "Practically Impossible"

The NHRC bench observed that the alleged non-observance of activities such as flag hoisting and singing of National anthem in schools close to the border raise serious concerns.

Author: Harsh Pandey

Published on: Aug 20, 2026, 21:00

Updated on: Aug 20, 2026, 21:00

THE NATIONAL HUMAN RIGHTS COMMISSION (NHRC) has issued a letter to the Education Ministry and Home Ministry flagging the "non-observance" of Independence Day celebrations across Punjab government schools on August 15, 2026. The NHRC bench headed by Priyank Kanoongo issued an order to the Punjab chief secretary to conduct a statewide verification drive containing district-wise details, with evidence and explanation of schools where the independence day was celebrated. It has also asked for details behind the schools that didn't observe any celebration and explanation for it. The Punjab secretary has been given four weeks to submit its Action Taken Report (ATR).

No I-Day Celebration in Schools Near Border: NHRC's Priyank Kanoongo

Priyank Kanoongo on his drive across Punjab's Fazilka district, a region close to the India-Pakistan border, on August 15, 2026, visited several state government schools from rural areas and shared his experience in a series of posts on X. He claims that the Government Primary School (GPS) at Dona Nanka village in Fazilka was the only one that celebrated Independence day. In a video posted on X, he said, "Rest all schools we visited were lying locked."

The NHRC took cognizance of the complaint and has sought a detailed report from the Punjab government. The bench observed that the alleged non-observance of activities such as flag hoisting and singing of National anthem in schools close to the border raise serious concerns.

The NHRC letter alleges that the Punjab government's omission took away children's educational, cultural, and civic rights to celebrate the independence day. Now the commission has directed the state to give district-wise and school-wise data of Independence Day observances. It specifically asks to provide the government schools where the national flag was hoisted, the National Anthem was sung and students took part of the event. The NHRC further asks about the number of schools where these activities were not conducted and the explanation for the non-observances.

Kanoongo in his X post said, "This is governmental treason! In the villages adjacent to the Pakistan border in Punjab, neither Independence Day has been celebrated in the schools nor has the tricolor been hoisted. This anarchy by Arvind Kejriwal and Bhagwant Mann and the insult to Mother India will not be tolerated."

Teachers Claim Celebrations Already Held, Call NHRC's Demand "Impossible"

Teachers from Fazilka and Ferozepur District responded to the allegations claiming that the Independence Day celebrations were already held the previous day and August 15 remains a national holiday for students. A teacher from Fazilka, who heads a group of 11 schools, told The Indian Express, "Majority schools under my supervision held I-Day functions on August 14. On August 15, teachers are on duty at tehsil or district-level programmes. Most students too perform at such functions on August 15, so practically it is not possible to hold and attend two functions. In all other schools, I-Day was observed just like we do every year. Also, August 15 is a national holiday, so it is never mandatory for the students to attend events at school."

Rajeev Chagti, head teacher of GPS Dona Nanka—the only school Kanoongo claims observed Independence day, said they only organized the event on August 15 after receiving a notice from the NHRC member. He told Indian Express, "It is not possible to hold functions in all schools as both teachers and children participate in district-level celebrations." Jadwinderjit Singh Grewal, additional deputy commissioner Fazilka, further told Indian Express, that they had told Kanoongo the same when the NHRC member had appreciated the Dona Nanka school function.

Punjab Education Secretary and Chief Minister Bhagwant Mann have also responded to the controversy terming Kanoongo's allegations 'baseless.' The Punjab CM reminded the public of the state's contribution in the freedom struggle hitting back at BJP. He said, "Punjabis have made countless sacrifices to enrich every colour in the national Tricolour, and the BJP or Centre should not teach us about it. It is unfortunate that the BJP is repeatedly indulging in cheap tantrums by questioning the nationalism and patriotism of the state and its people."

**Source:** <https://www.indiatodayne.in/assam/story/nhrc-special-monitor-reviews-rural-development-schemes-in-assams-kamrup-1440718-2026-08-20>

News Assam NHRC Special Monitor reviews rural development schemes in Assam's Kamrup

NHRC Special Monitor reviews rural development schemes in Assam's Kamrup

NHRC Special Monitor Uma Kant reviewed rural development schemes in Assam's Kamrup district and met local panchayat representatives. He praised ongoing efforts while urging stronger plastic waste management and better upkeep of Amrit Sarovar projects.

India TodayNE

Aug 20, 2026, Updated Aug 20, 2026, 8:13 PM IST

National Human Rights Commission (NHRC) Special Monitor Uma Kant on August 20 reviewed the progress of various rural development schemes in Kamrup district of Assam.

During the review meeting, officials of the Panchayat and Rural Development Department presented an overview of the district and briefed the visiting team on development activities being undertaken.

The team was also briefed on flagship initiatives being implemented under the Assam State Rural Livelihoods Mission (ASRLM).

Appreciating the initiatives, Kant described the efforts as "attractive and promising" and called for sustained measures to further strengthen them.

He stressed the need for continued efforts towards plastic waste management and effective implementation of the plastic ban, emphasising that active participation from Gram Panchayats is crucial.

Kant also called for waste segregation at source, particularly the separation of dry and wet waste, and highlighted the potential for recycling plastic waste.

The NHRC Special Monitor further suggested improvements in the implementation and maintenance of Amrit Sarovar projects and urged officials to guide and sensitise local communities on their proper upkeep and utilisation.

Kant, along with officials from the Panchayat and Rural Development Department, also visited the Boko Development Block Office, where a joint meeting was held with representatives of Gram Panchayats and Anchalik Panchayat under the Boko block.



**Source:** <https://indianexpress.com/article/cities/chandigarh/i-day-row-punjab-teachers-say-most-schools-held-function-a-day-earlier-cite-national-holiday-10841030/>

Why a rights body member's visit to Punjab schools has triggered an I-Day row

The National Human Rights Commission (NHRC) on Tuesday issued an order directing the Punjab chief secretary to undertake a statewide verification exercise with district-wise details of schools where Independence Day celebrations were held or not held.

Written by: Divya Goyal 4 min read Ludhiana Updated: Aug 21, 2026 12:02 AM IST

Teachers from Punjab's Fazilka and Ferozepur districts on Wednesday said it was not practically possible to hold Independence Day functions in all the government schools on August 15 as educationists and students often attend tehsil or district level functions while educational institutions remain closed on account of the day being a national holiday.

The National Human Rights Commission (NHRC) on Tuesday issued an order directing the Punjab chief secretary to undertake a statewide verification exercise with district-wise details of schools where the Independence Day celebrations were held or not held, along with documentary evidence and explanations, and to submit an Action Taken Report (ATR) within four weeks.

The notice has been issued by a single bench of the NHRC, headed by Priyank Kanoongo, who took cognizance of a complaint by an NGO alleging "non-observance" of I-Day function in some state-run schools in Punjab, especially in rural and border areas.

In a series of posts on X, Kanoongo said he had visited some schools in Punjab's border district Fazilka on August 15 and participated in the I-Day at Government Primary School (GPS) at Dona Nanka, claiming that it was "the only village" where such a programme was held. "Rest all schools we visited were lying locked," he claimed.

Speaking to the Indian Express, teachers, however, said that it was wrong to say that government schools did not observe I-Day.

A teacher from Fazilka district, who heads a cluster of 11 schools, said: "Majority schools under my supervision held I-Day function on August 14. On August 15, teachers are on duty at tehsil or district-level programmes. Most students too perform at such functions on August 15, so practically it is not possible to hold and attend two functions. In all other schools, I-Day was observed just like we do every year. Also, August 15 is a national holiday, so it is never mandatory for the students to attend events at school."

"The attendance of teachers and children who participate in I-Day functions, is always duly marked," said another teacher.

Rajeev Chagti, head teacher, GPS Dona Nanka said they organized the function after receiving Kanoongo's schedule in advance. "It is not possible to hold functions in all schools as both teachers and children participate in

district-level celebrations,” he said.

Jagwinderjit Singh Grewal, additional deputy commissioner, Fazilka, said: “The NHRC member had appreciated the Dona Nanka school function in my presence. He had enquired from locals that why the function was not held in all schools, and was told that it was practically impossible as teachers and children participate in district-level function.”

While Punjab Education Secretary Sonali Giri termed Kanoongo’s allegations as baseless, Chief Minister Bhagwant Mann said Punjab does not need a certificate of patriotism. “Ninety per cent of those who sacrificed their lives in the freedom struggle were from Punjab,” he said.

A native of Madhya Pradesh, Kanoongo is a two-time former chairperson of National Commission for Protection of Child Rights (NCPCR).

According to his profile on the official NHRC website, Kanoongo was “inspired by Prime Minister Narendra Modi’s vision on digitization”, so he “digitized the existing monitoring mechanism in NCPCR and launched 8 portals for monitoring of various child related Acts/Laws.”

Inspired by PM’s “Pariksha Pe Charcha” initiative, Kanoongo organized 200 district-level “Parkisha-Parv” events on issue of exam stress among children.

The profile further states that he was the “Youngest chairperson” of the NCPCR, heading it for two consecutive terms from 2018 to 2021 and from 2021 to 2024. He has also authored a book — Pinjra- The Cage — that presents an account of the lives of children in child care institutions.

**Source:** <https://theprint.in/india/nhrc-spl-monitor-reviews-rural-development-schemes-in-assams-kamrup/3020667/?amp>

Home India NHRC Spl Monitor reviews rural development schemes in Assam's Kamrup  
India

NHRC Spl Monitor reviews rural development schemes in Assam's Kamrup

Guwahati, Aug 20 (PTI) National Human Rights Commission (NHRC) Special Monitor Uma Kant on Thursday reviewed the progress of rural development schemes in Kamrup district of Assam, according to an official release. During the review meeting, officials of the Panchayat & Rural Development Department presented an overview of Kamrup district and the work they carried [...]

PTI 20 August, 2026 07:48 pm IST

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The visiting team was also briefed on flagship initiatives being implemented under the Assam State Rural Livelihoods Mission (ASRLM), the statement said.

Appreciating the initiatives, Kant described the efforts as "attractive and promising" and called for continued steps to strengthen them further.

He stressed the need for sustained efforts on plastic waste management and effective implementation of the plastic ban, saying active support from gram panchayats is crucial.

Kant also urged for segregation of waste at source, particularly separation of dry and wet waste, and highlighted the scope for recycling of plastics.

The NHRC Special Monitor further suggested improvements in Amrit Sarovar projects and asked officials to guide and sensitise local communities for their proper upkeep and utilisation.

Kant and a team from the Panchayat & Rural Development Department visited the Boko Development Block Office, and a joint meeting was held with representatives of gram panchayats and anchalik panchayat under the Boko block. PTI TR TR RG

**Source: <https://www.humsamvet.com/mp-info/tribal-female-students-protest-against-contaminated-food-and-water-in-shahdol-complaint-reaches-human-rights-commission-38282>**

Home MP Info शहडोल में दूषित भोजन-पानी के खिलाफ आदिवासी छात्राओं का प्रदर्शन, मानवाधिकार आयोग पहुंची शिकायत

शहडोल में दूषित भोजन-पानी के खिलाफ आदिवासी छात्राओं का प्रदर्शन, मानवाधिकार आयोग पहुंची शिकायत

मानवाधिकार आयोग से प्रत्येक छात्रा को 50 हजार रुपये की अंतरिम क्षतिपूर्ति देने और छात्रावास में RO वाटर प्यूरीफायर तथा पारदर्शी मैस कमेटी स्थापित कराने की मांग की गई है।

Updated: Aug 20, 2026, 03:21 PM IST

शहडोल। मध्य प्रदेश के शहडोल जिले के कंचनपुर स्थित माता शबरी कन्या शिक्षा परिसर (धुरवार आदिवासी कन्या छात्रावास) में रहने वाली छात्राओं को कथित तौर पर दूषित और कीड़े युक्त भोजन तथा अस्वच्छ पेयजल उपलब्ध कराए जाने का मामला सामने आया है। छात्रावास की करीब 28 छात्राएं अपनी समस्याएं बताने के लिए करीब 8 से 9 किलोमीटर पैदल चलकर कलेक्ट्रेट पहुंची थीं। अब इस मामले को लेकर अधिवक्ता दीपक बुंदेले ने राष्ट्रीय मानवाधिकार आयोग (NHRC) में शिकायत दर्ज कराई है।

अधिवक्ता ने शिकायत में आरोप लगाया है कि छात्रावास में रहने वाली आदिवासी छात्राओं को लंबे समय से घटिया और अस्वास्थ्यकर भोजन दिया जा रहा था। भोजन में कीड़े मिलने और स्वच्छ पेयजल तथा पर्याप्त स्वच्छता सुविधाएं उपलब्ध नहीं होने की बात भी शिकायत में कही गई है। शिकायतकर्ता के मुताबिक, इन परिस्थितियों के कारण छात्राओं के स्वास्थ्य पर भी प्रतिकूल असर पड़ रहा था।

NHRC को भेजे गए शिकायती पत्र में कहा गया है कि छात्राओं ने स्थानीय हॉस्टल प्रशासन, मैस प्रबंधन और वार्डन से कई बार अपनी समस्याओं की शिकायत की, लेकिन कथित तौर पर उनकी शिकायतों पर पर्याप्त कार्रवाई नहीं हुई। इसके बाद करीब 28 छात्राएं भीषण गर्मी में छात्रावास से कलेक्ट्रेट कार्यालय तक पैदल विरोध मार्च करने को मजबूर हुईं।

अधिवक्ता ने इसे छात्राओं के जीवन, स्वास्थ्य और गरिमापूर्ण जीवन के अधिकार से जुड़ा गंभीर मामला बताते हुए राष्ट्रीय मानवाधिकार आयोग से संज्ञान लेने की मांग की है। शिकायत में शहडोल जिले के ब्यौहारी स्थित मॉडल स्कूल बालिका छात्रावास का भी उल्लेख किया गया है। इसमें दावा किया गया है कि पूर्व में वहां दूषित भोजन खाने से 15 से अधिक बालिकाएं फूड पॉइजनिंग का शिकार हुई थीं। शिकायतकर्ता ने इसे छात्रावासों में भोजन और स्वास्थ्य व्यवस्था को लेकर गंभीर लापरवाही का संकेत बताया है।

अधिवक्ता ने NHRC से मामले की जांच कर दोषियों पर कार्रवाई की मांग की है। शिकायत में मैस ठेकेदार और संबंधित वार्डन के खिलाफ FIR दर्ज कराने, ठेकेदार को ब्लैकलिस्ट करने और वार्डन को निलंबित कर विभागीय जांच कराने की मांग की गई है। इसके अलावा भोजन और पानी की लैब जांच रिपोर्ट तथा सभी 28 छात्राओं की मेडिकल रिपोर्ट आयोग के समक्ष प्रस्तुत कराने की मांग की गई है। शिकायत में प्रत्येक छात्रा को 50 हजार रुपये की अंतरिम क्षतिपूर्ति देने और छात्रावास में RO वाटर प्यूरीफायर तथा पारदर्शी मैस कमेटी स्थापित कराने की भी मांग की गई है।

**Source: <https://www.bhaskarhindi.com/other/vidisha-ganesh-mandir-se-sarkari-railing-chori-priyank-kanoongo-ne-police-par-uthaye-sawal-1347670>**

Home /अन्य /विदिशा गणेश मंदिर से सरकारी रेलिंग...

विदिशा गणेश मंदिर से सरकारी रेलिंग चोरी, पुलिस के इनकार पर प्रियांक कानूनगो ने उठाए सवाल+  
20 Aug 2026 8:43 PM

मध्य प्रदेश में विदिशा के गणेश मंदिर से पर्यटन विभाग द्वारा लगाई गई सरकारी रेलिंग चोरी होने से जुड़े मामले पर पुलिस पर सवाल उठ रहे हैं।

विदिशा, 20 अगस्त (आईएनएस)। मध्य प्रदेश में विदिशा के गणेश मंदिर से पर्यटन विभाग द्वारा लगाई गई सरकारी रेलिंग चोरी होने से जुड़े मामले पर पुलिस पर सवाल उठ रहे हैं। दरअसल, बाढ़ वाले गणेश मंदिर में पर्यटन विभाग की रेलिंग को लेकर विवाद सामने आया है। राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियांक कानूनगो ने रेलिंग चोरी होने का आरोप लगाया, जबकि पुलिस ने जांच के बाद रेलिंग मौके पर मौजूद होने की बात कही। इसी को लेकर राष्ट्रीय मानव अधिकार आयोग (एनएचआरसी) के सदस्य प्रियांक कानूनगो ने गुरुवार को पुलिस की कार्यप्रणाली पर सवाल उठाए। पुलिस जांच में सामने आया है कि मंदिर की रेलिंग ज्यों की त्यों लगी हुई है। इस बीच कानूनगो ने सोशल मीडिया पर मंदिर की रेलिंग की एक तस्वीर शेयर की है और पुलिस पर आरोप लगाए हैं। कानूनगो ने सोशल मीडिया प्लेटफॉर्म एक्स पर विदिशा के सीएसपी अतुल कुमार सिंह की वीडियो वाली एक पोस्ट को रिपोस्ट करते हुए उनसे सवाल पूछा कि क्या आपने मध्य प्रदेश पर्यटन विभाग से संपर्क किया है, जिसने जनता के पैसे से यह रेलिंग लगवाई है? आपकी जानकारी के लिए, यह उस रेलिंग की तस्वीर है। उन्होंने कहा कि कृपया अपने एयर-कंडीशंड दफ्तर से बाहर निकलें और कुछ वास्तविक काम करें। पता लगाएं कि वास्तव में इस संपत्ति का निर्माण किसने किया, किसके अधिकार क्षेत्र में किया गया और करदाताओं के खून-पसीने की कमाई का कितना हिस्सा इस पर खर्च हुआ। उन्होंने कहा कि जनता का पैसा आम नागरिकों के पसीने और मेहनत से कमाया जाता है। इसके लिए जवाबदेही होनी चाहिए, बहाने नहीं। दरअसल, कानूनगो ने सीएसपी अतुल कुमार सिंह के जिस वीडियो को रिपोस्ट किया, उसमें वो कह रहे हैं कि मुझे पुलिस अधीक्षक के माध्यम से बाढ़ वाले गणेश मंदिर की रेलिंग चोरी होने की शिकायत मिली थी। इस शिकायत में कहा गया था कि रेलिंग चोरी हो गई है। जब हम वहां पहुंचे और जांच की तो मंदिर के पुजारी का बयान लिया और अन्य लोगों से पूछताछ भी की। रेलिंग वहां पर लगी हुई है। ये जांच 30 जुलाई को हुई थी, जिसके बाद में जांच रिपोर्ट सबमिट कर दी गई है।

**Source: <https://hindi.theprint.in/india/crpf-forms-a-core-group-of-top-officers-to-prevent-suicide-incidents/1016421/>**

सीआरपीएफ ने आत्महत्या की घटनाएं रोकने के लिए बनाया शीर्ष अधिकारियों का 'कोर ग्रुप'  
भाषा 20 August, 2026

नयी दिल्ली, 20 अगस्त (भाषा) केंद्रीय रिजर्व पुलिस बल (सीआरपीएफ) ने अपने कर्मियों के बीच खुद को नुकसान पहुंचाने (सेल्फ-हार्म) की घटनाओं को रोकने के लिए वरिष्ठ अधिकारियों का 10 सदस्यीय 'कोर ग्रुप' गठित किया है। यह कदम देश के सबसे बड़े अर्धसैनिक बल में वर्ष 2025 में पिछले पांच वर्षों में सबसे अधिक आत्महत्या के मामले (59) सामने आने के बाद उठाया गया है।

अधिकारियों ने 'पीटीआई-भाषा' को बताया कि इस समूह की अध्यक्षता सीआरपीएफ महानिदेशक (डीजी) करेंगे और यह हर महीने बैठक कर ऐसी घटनाओं की 'विस्तृत समीक्षा' करेगा।

इस महीने की शुरुआत में 'पीटीआई भाषा' की खबर में बताए गए सरकारी आंकड़ों का हवाला देने वाले सूत्रों के अनुसार, करीब 3.25 लाख कर्मियों वाले सीआरपीएफ में वर्ष 2025 में 59 जवानों ने आत्महत्या की, जो पिछले पांच वर्षों में सबसे अधिक संख्या है। इनमें 80 प्रतिशत से अधिक मामले कांस्टेबल स्तर के कर्मियों से जुड़े थे।

सूत्रों ने 2021-25 के आंकड़ों का हवाला देते हुए बताया कि 77 प्रतिशत से अधिक मामलों में कर्मियों ने ड्यूटी के दौरान अपनी जान दी। कुल 262 मामलों में से 202 घटनाएं उस समय हुईं जब जवान ड्यूटी पर तैनात थे, जबकि बाकी घटनाएं तब हुईं जब जवान छुट्टी पर थे।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने 14 अगस्त को इन खबरों का स्वतः संज्ञान लेते हुए केंद्रीय गृह सचिव और सीआरपीएफ महानिदेशक को नोटिस जारी किया था और दो सप्ताह के भीतर इस मामले में 'विस्तृत रिपोर्ट' मांगी थी।

अधिकारियों ने बताया कि नवगठित 'कोर ग्रुप' आत्महत्या से जुड़े प्रत्येक मामले की 'निष्पक्ष तरीके से' जांच करेगा और भविष्य में ऐसी घटनाओं को रोकने के लिए आवश्यक निवारक, कल्याणकारी, प्रशासनिक और चिकित्सकीय उपाय सुझाएगा।

उन्होंने कहा कि समूह समय पर हस्तक्षेप सुनिश्चित करेगा, जवाबदेही तय करेगा और रोकथाम के उपायों को मजबूत करेगा, ताकि ऐसी घटनाओं में कमी लाने के साथ-साथ इन्हें पूरी तरह समाप्त किया जा सके।

कई शब्दकोशों के अनुसार, 'सेल्फ-हार्म' (खुद को नुकसान पहुंचाना) जान-बूझकर की गई ऐसी हरकत है, जिससे जानलेवा या मामूली चोटें लग सकती हैं। विशेषज्ञों का कहना है कि इसका इलाज उपलब्ध है।

सीआरपीएफ के एक वरिष्ठ कमांडिंग अधिकारी ने कहा कि लगातार तैनाती, परिवार से दूरी और कार्य-जीवन संतुलन जैसी समस्याएं कुछ ऐसी 'बुनियादी वजहें' हैं, जिनपर आत्महत्या की समस्या का समाधान ढूंढ़ते समय ध्यान देना जरूरी है।

अधिकारियों ने बताया कि वर्ष 2025 में सीआरपीएफ के 59 कर्मियों ने खुदकुशी की जबकि यह आंकड़ा 2024 में 46, 2023 में 57, 2022 में 43 और 2021 में 57 था।

भाषा

शुभम संतोष



**Source: <https://hindi.theprint.in/india/nhrc-seeks-report-from-punjab-government-on-manner-of-celebrating-independence-day-in-remote-and-border-schools/1016287/?amp>**

एनएचआरसी ने पंजाब सरकार से दूरदराज और सीमावर्ती स्कूलों में स्वतंत्रता दिवस मनाने के तरीके पर रिपोर्ट मांगी  
भाषा- 20 August, 2026

नयी दिल्ली, 20 अगस्त (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने एक शिकायत के बाद पंजाब सरकार से रिपोर्ट मांगी है, जिसमें आरोप लगाया गया है कि राज्य के कई सरकारी स्कूलों, खासकर सीमावर्ती और दूरदराज के इलाकों में स्थित विद्यालयों में स्वतंत्रता दिवस को लागू सरकारी निर्देशों के अनुरूप “उचित तरीके से नहीं मनाया गया।”

मामले की 18 अगस्त की कार्यवाही के अनुसार, राज्य सरकार को चार सप्ताह के भीतर कार्रवाई रिपोर्ट दाखिल करने को कहा गया है।

एनएचआरसी के सदस्य प्रियंक कानूनगो की अध्यक्षता वाली पीठ ने पंजाब के मुख्य सचिव को “राज्यवार, जिलावार और स्कूलवार” कार्रवाई एवं अनुपालन रिपोर्ट पेश करने का निर्देश दिया है।

आयोग ने शिक्षा मंत्रालय के स्कूल शिक्षा एवं साक्षरता विभाग के सचिव से भी चार सप्ताह के भीतर मामले की “जांच कर रिपोर्ट देने” को कहा है।

उनसे यह भी बताने को कहा गया है कि राष्ट्रीय शिक्षा संबंधी लागू ढांचे में निर्धारित शैक्षणिक उद्देश्यों और संवैधानिक मूल्यों के अनुरूप क्या कोई अतिरिक्त परामर्श या सुधारात्मक कदम उठाने की आवश्यकता है, ताकि भौगोलिक और सामाजिक-आर्थिक रूप से विविधता वाले क्षेत्रों में बच्चों के लिए शैक्षणिक और नागरिक अवसरों में एकरूपता सुनिश्चित की जा सके।

एनएचआरसी ने गृह मंत्रालय के सचिव से भी मामले की जांच कर आवश्यक कार्रवाई करने को कहा है।

आयोग ने कहा कि उसने महाराष्ट्र निवासी विनय जोशी की शिकायत पर संज्ञान लिया है। शिकायत में आरोप लगाया गया है कि पंजाब के “कई सरकारी स्कूलों, विशेष रूप से सीमावर्ती क्षेत्रों, ग्रामीण, दूरदराज और कथित रूप से सुविधाओं से वंचित इलाकों” में स्वतंत्रता दिवस को लागू सरकारी निर्देशों के अनुरूप नहीं मनाया गया।

शिकायत के अनुसार, छात्रों को ध्वजारोहण, राष्ट्रगान तथा स्वतंत्रता संग्राम, संवैधानिक मूल्यों, मौलिक कर्तव्यों और राष्ट्रीय जिम्मेदारियों से जुड़ी अन्य शैक्षणिक गतिविधियों में “सार्थक रूप से शामिल नहीं किया गया।”

आयोग ने कहा कि ऐसी कथित कमियों के कारण इन स्कूलों के बच्चों को बेहतर संसाधन वाले या शहरी स्कूलों में पढ़ने वाले बच्चों की तुलना में संभवतः “काफी अलग शैक्षणिक और नागरिक अनुभव” मिला होगा।

कार्यवाही में कहा गया कि आयोग के लिए यह जांच करना आवश्यक है कि ग्रामीण, दूरदराज और सीमावर्ती क्षेत्रों के सरकारी स्कूलों में पढ़ने वाले बच्चों को भी शैक्षणिक और सह-पाठ्यक्रम गतिविधियों में समान अवसर मिला या नहीं, जिनके जरिए उन्हें देश के संवैधानिक ढांचे, स्वतंत्रता संग्राम, राष्ट्रीय प्रतीकों, नागरिक जिम्मेदारियों और राष्ट्रीय मूल्यों से परिचित कराया जा सके।

आयोग ने कहा कि किसी एक स्कूल में स्वतंत्रता दिवस मनाने के तरीके को मानवाधिकारों का उल्लंघन नहीं कहा जा सकता। हालांकि, यदि प्रशासनिक उपेक्षा के कारण भौगोलिक या सामाजिक-आर्थिक परिस्थितियों के आधार पर बच्चों के किसी वर्ग के साथ “चूक या भेदभावपूर्ण व्यवहार का कथित पैटर्न” सामने आता है, तो मामले की जांच जरूरी है।

आयोग ने कहा कि राष्ट्रीय पर्व मनाना और देशभक्ति की भावना विकसित करना बच्चे की शैक्षणिक यात्रा का महत्वपूर्ण हिस्सा है।

आयोग ने कहा कि शैक्षणिक संस्थानों से ऐसे वातावरण की अपेक्षा की जाती है जो हर बच्चे के समग्र विकास में मदद करे, जिसमें शैक्षणिक, शारीरिक, भावनात्मक, सामाजिक, सांस्कृतिक और रचनात्मक विकास शामिल है। यह संविधान के अनुच्छेद 21ए के तहत शिक्षा के अधिकार की संवैधानिक गारंटी के अनुरूप होना चाहिए।

एनएचआरसी ने कहा कि इसलिए यह पता लगाना जरूरी है कि स्वतंत्रता दिवस 2026 के संबंध में स्कूलों पर लागू निर्देश पंजाब के सभी सरकारी स्कूलों तक “उचित रूप से पहुंचाए गए थे या नहीं और क्या उन्हें समान रूप से लागू किया गया।”

आयोग ने राज्य सरकार से यह भी स्पष्ट करने को कहा है कि स्वतंत्रता दिवस कार्यक्रम के क्रियान्वयन में कोई “जिलावार असमानता” सामने आई थी या नहीं।

भाषा मनीषा रंजन

रंजन

**Source: <https://www.bhaskarhindi.com/other/silchar-me-nhrc-ki-samiksha-baithak-aayushman-aur-udid-card-vitaran-me-pradarshan-behtar-1347304>**

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सिलचर में एनएचआरसी की समीक्षा बैठक, आयुष्मान और यूडीआईडी कार्ड वितरण में प्रदर्शन बेहतर  
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राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के सदस्य प्रियंक कानूनगो ने गुरुवार को सिलचर में जिला अधिकारियों के साथ मानवाधिकार से जुड़े मुद्दों पर समीक्षा बैठक की। बैठक के बाद उन्होंने कहा कि जिला पीएम आयुष्मान योजना और दिव्यांगजनों के यूडीआईडी कार्ड जारी करने में अच्छा प्रदर्शन कर रहा है, लेकिन शिक्षा और सामाजिक न्याय विभाग के डेटा में कुछ अंतर पाए गए हैं।

सिलचर, 20 अगस्त (आईएनएस)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के सदस्य प्रियंक कानूनगो ने गुरुवार को सिलचर में जिला अधिकारियों के साथ मानवाधिकार से जुड़े मुद्दों पर समीक्षा बैठक की। बैठक के बाद उन्होंने कहा कि जिला पीएम आयुष्मान योजना और दिव्यांगजनों के यूडीआईडी कार्ड जारी करने में अच्छा प्रदर्शन कर रहा है, लेकिन शिक्षा और सामाजिक न्याय विभाग के डेटा में कुछ अंतर पाए गए हैं। कानूनगो ने बताया, "जिला अधिकारियों के साथ मानवाधिकार से जुड़े मुद्दों पर एक समीक्षा बैठक की गई। हमने कई विषयों पर चर्चा की। यह जिला पीएम आयुष्मान योजना को लागू करने में अच्छा काम कर रहा है, जिसमें कार्ड जारी करने के मामले में 73 प्रतिशत कवरेज हासिल किया गया है। दिव्यांग लोगों के लिए लगभग 80 प्रतिशत यूडीआईडी कार्ड भी जारी किए जा चुके हैं।" हालांकि योजनाओं के क्रियान्वयन में प्रगति दिख रही है, लेकिन कुछ क्षेत्रों में सुधार की जरूरत है। उन्होंने कहा, "हमें सामाजिक न्याय विभाग और शिक्षा विभाग के पास मौजूद स्कूल न जाने वाले बच्चों के डेटा में कुछ अंतर मिला। हमने सुधार के लिए जरूरी निर्देश जारी किए हैं। हालांकि मानवाधिकारों की सुरक्षा के लिए योजनाओं को लागू करने के नजरिए से यह जिला अच्छा काम कर रहा है।" बैठक में लड़कियों और बच्चों की सुरक्षा का मुद्दा भी प्रमुखता से उठा। कानूनगो ने कहा, "लड़कियों को तस्करी से बचाने के मामले में मेरी 'जीरो टॉलरेंस' पॉलिसी है। पिछले डेढ़ साल में मैंने 800 से ज्यादा लड़कियों को बचाने में मदद की है। मुझे पक्का नहीं पता कि उनमें से कितनी असम की थीं, लेकिन हम पक्की जानकारी के आधार पर कार्रवाई करते हैं। निश्चित रूप से लड़कियों की तस्करी के मामलों में शुरुआती 24 घंटे बहुत अहम होते हैं। हमने यह भी निर्देश दिए हैं कि ऐसे मामलों में कोई देरी नहीं होनी चाहिए। एफआईआर दर्ज करने और जांच का काम तुरंत शुरू हो जाना चाहिए।" प्रियंक कानूनगो ने कहा, "बच्चों को ट्रैफिकिंग, बाल विवाह, चाइल्ड लेबर जैसे सभी तरीके के क्राइम को कम करने के लिए बच्चों का स्कूल जाना जरूरी है और हमारी भी यही कोशिश है।"

**Source: <https://www.navodayatimes.in/news/punjab/nhrc-punjab-government-schools-independence-day-celebration-report/299289/>**

Home Top News पंजाब के सरकारी स्कूलों में स्वतंत्रता दिवस आयोजन पर NHRC सख्त, स...

पंजाब के सरकारी स्कूलों में स्वतंत्रता दिवस आयोजन पर NHRC सख्त, सरकार से मांगी रिपोर्ट  
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नई दिल्ली/टीम डिजिटल। राष्ट्रीय मानवाधिकार आयोग (NHRC) ने एक शिकायत के बाद पंजाब सरकार से रिपोर्ट मांगी है, जिसमें आरोप लगाया गया है कि राज्य के कई सरकारी स्कूलों, खासकर सीमावर्ती और दूरदराज के इलाकों में स्थित विद्यालयों में स्वतंत्रता दिवस को लागू सरकारी निर्देशों के अनुरूप "उचित तरीके से नहीं मनाया गया।" मामले की 18 अगस्त की कार्यवाही के अनुसार, राज्य सरकार को चार सप्ताह के भीतर कार्रवाई रिपोर्ट दाखिल करने को कहा गया है।

4 सप्ताह के भीतर मामले की "जांच कर रिपोर्ट देने" को कहा

NHRC के सदस्य प्रियंक कानूनगो की अध्यक्षता वाली पीठ ने पंजाब के मुख्य सचिव को "राज्यवार, जिलावार और स्कूलवार" कार्रवाई एवं अनुपालन रिपोर्ट पेश करने का निर्देश दिया है। आयोग ने शिक्षा मंत्रालय के स्कूल शिक्षा एवं साक्षरता विभाग के सचिव से भी 4 सप्ताह के भीतर मामले की "जांच कर रिपोर्ट देने" को कहा है। उनसे यह भी बताने को कहा गया है कि राष्ट्रीय शिक्षा संबंधी लागू ढांचे में निर्धारित शैक्षणिक उद्देश्यों और संवैधानिक मूल्यों के अनुरूप क्या कोई अतिरिक्त परामर्श या सुधारात्मक कदम उठाने की आवश्यकता है, ताकि भौगोलिक और सामाजिक-आर्थिक रूप से विविधता वाले क्षेत्रों में बच्चों के लिए शैक्षणिक और नागरिक अवसरों में एकरूपता सुनिश्चित की जा सके।

पंजाब के कई स्कूल सुविधाओं से वंचित

NHRC ने गृह मंत्रालय के सचिव से भी मामले की जांच कर आवश्यक कार्रवाई करने को कहा है। आयोग ने कहा कि उसने महाराष्ट्र निवासी विनय जोशी की शिकायत पर संज्ञान लिया है। शिकायत में आरोप लगाया गया है कि पंजाब के "कई सरकारी स्कूलों, विशेष रूप से सीमावर्ती क्षेत्रों, ग्रामीण, दूरदराज और कथित रूप से सुविधाओं से वंचित इलाकों" में स्वतंत्रता दिवस को लागू सरकारी निर्देशों के अनुरूप नहीं मनाया गया। शिकायत के अनुसार, छात्रों को ध्वजारोहण, राष्ट्रगान तथा स्वतंत्रता संग्राम, संवैधानिक मूल्यों, मौलिक कर्तव्यों और राष्ट्रीय जिम्मेदारियों से जुड़ी अन्य शैक्षणिक गतिविधियों में "सार्थक रूप से शामिल नहीं किया गया।"

"काफी अलग शैक्षणिक और नागरिक अनुभव"

आयोग ने कहा कि ऐसी कथित कमियों के कारण इन स्कूलों के बच्चों को बेहतर संसाधन वाले या शहरी स्कूलों में पढ़ने वाले बच्चों की तुलना में संभवतः "काफी अलग शैक्षणिक और नागरिक अनुभव" मिला होगा। कार्यवाही में कहा गया कि आयोग के लिए यह जांच करना आवश्यक है कि ग्रामीण, दूरदराज और सीमावर्ती क्षेत्रों के सरकारी स्कूलों में पढ़ने वाले बच्चों को भी शैक्षणिक और सह-पाठ्यक्रम गतिविधियों में समान अवसर मिला या नहीं, जिनके जरिए उन्हें देश के संवैधानिक ढांचे, स्वतंत्रता संग्राम, राष्ट्रीय प्रतीकों, नागरिक जिम्मेदारियों और राष्ट्रीय मूल्यों से परिचित कराया जा सके।

हर बच्चे के समग्र विकास में मदद करे

आयोग ने कहा कि किसी एक स्कूल में स्वतंत्रता दिवस मनाने के तरीके को मानवाधिकारों का उल्लंघन नहीं कहा जा सकता। हालांकि, यदि प्रशासनिक उपेक्षा के कारण भौगोलिक या सामाजिक-आर्थिक परिस्थितियों के आधार पर बच्चों के किसी वर्ग के साथ "चूक या भेदभावपूर्ण व्यवहार का कथित पैटर्न" सामने आता है, तो मामले की जांच जरूरी है। आयोग ने कहा कि राष्ट्रीय पर्व मनाना और देशभक्ति की भावना विकसित करना बच्चे की शैक्षणिक यात्रा का महत्वपूर्ण हिस्सा है। आयोग ने कहा कि शैक्षणिक संस्थानों से ऐसे वातावरण की अपेक्षा की जाती है जो हर बच्चे के समग्र विकास में मदद करे, जिसमें शैक्षणिक, शारीरिक, भावनात्मक, सामाजिक, सांस्कृतिक और रचनात्मक विकास शामिल है।

स्कूलों पर लागू निर्देश पंजाब के सभी सरकारी स्कूलों तक

यह संविधान के अनुच्छेद 21ए के तहत शिक्षा के अधिकार की संवैधानिक गारंटी के अनुरूप होना चाहिए। NHRC ने कहा कि इसलिए यह पता लगाना जरूरी है कि स्वतंत्रता दिवस 2026 के संबंध में स्कूलों पर लागू निर्देश पंजाब के सभी सरकारी स्कूलों तक "उचित रूप से पहुंचाए गए थे या नहीं और क्या उन्हें समान रूप से लागू किया गया।" आयोग ने राज्य सरकार से यह भी स्पष्ट करने को कहा है कि स्वतंत्रता दिवस कार्यक्रम के क्रियान्वयन में कोई "जिलावार असमानता" सामने आई थी या नहीं।